

ITEM NO.16

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 14506-14507/2014
BALRAM & ORS. Petitioner(s)

VERSUS

RADHEY SHYAM (DEAD) BY LRS & ORS.

Respondent(s)

Date : 01/12/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Mahesh Kumar Tiwari,Adv.

Mr. Bishnu Prasad Tiwari,Adv.

Mr. Praveen Chaturvedi,Adv.

For Respondent(s) Mr. Vijay Kumar Pandey,Adv.

Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time is given to the respondent No. 1/1 to file the
counter affidavit.

Fresh steps for the service of notice by usual mode to the
respondent Nos. 2 to 4 in SLP(C) No. 14506/2014 shall be taken by
the learned counsel for the petitioner within a period of four
weeks.

List again on 17.1.2017 .

(M V RAMESH)
Registrar

MG